

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.†1443  
TO BE ANSWERED ON THE 26<sup>TH</sup> JULY, 2016/SHRAVANA 4, 1938 (SAKA)**

**BEGGARS/DRUG ADDICTS**

**†1443. PROF. RAVINDRA VISHWANATH GAIKWAD:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government is aware that beggars/drug addicts are found in large numbers in the NCT of Delhi;**

**(b) if so, the details thereof;**

**(c) whether the Government is aware that such persons are found involved in the cases of theft/robbery/street fightings, besides harassing devotees at temples and littering around, if so, the details thereof;**

**(d) whether the Government has taken cognizance of such cases; and**

**(e) if so, the details thereof along with the action proposed to be taken by the Government in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (e): Directorate of Prohibition, Department of Women & Child Development, GNCT of Delhi has reported that no such survey in this regard has been conducted by them. Delhi Police has also reported that they do not collate data regarding beggars and drug addicts found in the**

**NCT of Delhi. However, the details of cases reported to Delhi Police in which beggars/drug addicts were found involved during the year 2014, 2015 and 2016 (upto 30.06.16) are as under: -**

<b>Head</b>	<b>2014</b>		<b>2015</b>		<b>2016 (upto 30.06.2016)</b>	
	<b>Case registered</b>	<b>Person arrested</b>	<b>Case reported</b>	<b>Person arrested</b>	<b>Case reported</b>	<b>Person arrested</b>
<b>Murder</b>	--	--	--	--	<b>01</b>	<b>01</b>
<b>Robbery</b>	<b>02</b>	<b>02</b>	<b>01</b>	<b>01</b>	<b>01</b>	<b>01</b>
<b>Snatching</b>	<b>02</b>	<b>02</b>	<b>01</b>	<b>02</b>	--	--
<b>Kidnapping</b>	<b>02</b>	<b>02</b>	<b>02</b>	<b>02</b>	--	--
<b>Molestation of Women</b>	<b>01</b>	<b>01</b>	--	--	--	--
<b>Burglary</b>	<b>02</b>	<b>02</b>	--	--	--	--
<b>Other Theft</b>	<b>17</b>	<b>18</b>	<b>10</b>	<b>10</b>	<b>06</b>	<b>06</b>

**Steps taken by Delhi Police to control and prevent the crime of drug addiction & drug peddling etc. are as under:-**

- 1. Effective surveillance is maintained over the activities of criminals involved in drug trafficking.**

- 2. Public cooperation is elicited through Eyes & Ears Scheme to gather information about such activities and persons suspected to be involved in drug trafficking/ addiction/ consumption.**
- 3. Integrated Police checking consisting of local Police, PCR and Traffic Police is done to check the movement of such people.**
- 4. Beat and Division Officers in the field have been sensitized and briefed to keep a sharp vigil in the area.**
- 5. Stringent legal action under appropriate sections of law is taken against persons found involved in drug trafficking.**

**A component of Delhi Police force has been attached to the Social Welfare Department, GNCT of Delhi for providing adequate assistance for launching anti-begging operations. The Delhi Police have also appointed Nodal Officers (ACsP) in all Districts for maintaining liaison with the Social Welfare Department in this regard.**

\*\*\*\*\*